

**CC NO. 243/2019
CBI VS. P. S. MAHAR**

17.08.2020

COURT HEARING THROUGH VIDEO CONFERENCING

Present:- Sh. Sunil Verma, Id. PP for CBI.

The file is not before me. It is submitted by the Ahlmad that file has not been scanned yet and that, there is no facility of scanning at Rouse Avenue Courts. Further it is also submitted by Ahlmad that he went to the Tis Hazari Courts for scanning of file where he was told that only the files which are being sent to Hon'ble High Court are being scanned and no other file is being scanned.

The Ahlmad is directed to send a letter in writing through Whatsapp to the concerned branch for scanning of file.

Put up for scanning of the file and for further proceedings on **07.09.2020**.


(RAKESH KUMAR SHARMA)
SPECIAL JUDGE (PC ACT), CBI-06
ROUSE AVENUE COURTS, DELHI
17.08.2020